

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2950

ANSWERED ON:12.12.2011

OLD AGE HOMES

Adhi Sankar Shri ;Dubey Shri Nishikant ;Jaiswal Shri Gorakh Prasad ;Lal Shri Kirodi

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the criteria/guidelines adopted for construction/maintenance of old age homes in the country;
- (b) the details of such homes alongwith number of Old Age Homes set up and number of beneficiaries during the last three years and the current year, State-wise;
- (c) whether the Union Government has received new proposals from the State Governments for setting up of Old Age Homes;
- (d) if so, the State-wise details thereof including the projects approved by the Government and those under consideration and pending proposals likely to be approved; and
- (e) the funds provided or proposed to be provided to the State Governments for the projects approved during the said period, State-wise?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a): Presently, there is no Scheme for providing Central assistance for construction of Old Age Homes.

Under the Ministry's Scheme of Integrated Programme for Older Persons (IPOP), financial assistance is given to Non-Governmental Organisations/Panchayati Raj Institutions/ local bodies etc. for running and maintenance of Old Age Homes (OAHs) based on the recommendation of the State Governments Grants-in-aid Committee. In case of non-governmental organisations, they should be registered societies having experience of at least two years in the field to be eligible for assistance.

(b): A statement indicating the State-wise number of old age homes assisted under the Scheme of IPOP since 2008-09 is given in Annexure. Grant has been sanctioned for 25 inmates for each of these homes.

(c): No grant is given for setting up of old age homes under the Scheme.

(d)and (e): Do not arise.